

**ITEM NO.127**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP No. 7/ALD/2022**

**Date of Order: 8<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |   |
|----------------------------|---|
| <b>NAME OF THE COMPANY</b> | <b>RITIKA THAPAR V/S PRESYDA<br/>WELLNESS PVT LTD &amp; ORS</b> |
| <b>UNDER SECTION</b>       | <b>241/242 OF COMPANIES ACT 2013</b>                            |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 9<sup>th</sup> February, 2024.

**-Sd-**  
**(Court Officer)**

***8<sup>th</sup> February, 2024***

*Priya Agarwal*  
*(Stenographer)*